COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 80 OF 2014 & IA NOS. 149 AND 151 OF 2014

Dated: 4th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J.Kapoor, Technical Member

In the matter of:-

Education Research & Development Foundation ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Venugopal, Sr. Adv.

Mr. Gaurav Ray Mr. K.Mishra Mr. S.Sarfaraz K.

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Mr. Kumar Mihir for R-2

Mr. Panchajanya Batra Singh MoEF

ORDER

As agreed by learned counsel for the parties, list the matter on 11.07.2017 at 2.30 p.m.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt